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MA-956-2021

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL

ON THE 3<sup>rd</sup> OF APRIL, 2025

MISC. APPEAL No. 956 of 2021

*SUBHADRA DEVI AND OTHERS*

*Versus*

*RAGHUBHAN SINGH AND OTHERS*

.....  
Appearance:

*None for the petitioners.*  
.....

ORDER

This Miscellaneous Appeal is filed by the plaintiffs.

As per office report, since suit is already decided on 20/12/2022,  
therefore, this appeal is rendered infructuous.

Accordingly, the appeal is dismissed as infructuous.

(VIVEK AGARWAL)  
JUDGE